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**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**PRINCIPAL BENCH**

C.P. No.104/2006 In  
O.A. No.1742/2003

(7)

New Delhi this the 12<sup>th</sup> day of May, 2006

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)**  
**Hon'ble Shri Mukesh Kumar Gupta, Member (J)**

Shri Baljeet Singh  
Driver Grade-I,  
Central Store Sub-Division  
CSMRS Campus, Hauzkhast,  
New Delhi.

-Applicant

(None present)

Versus

Pradeep Kumar  
The Superintending Engineer  
Planning Circle, C.W.C., MH-4,  
Faridabad, Haryana.

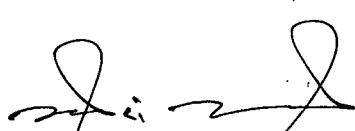
-Respondent

(By Advocate: Shri S.M. Arif)

**ORDER (Oral)**

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)**

Learned counsel of respondents has filed compliance affidavit enclosing respondents' orders dated 27.03.2006 (Annexure CA-I) whereby directions of this court have been complied with. Accordingly, this C.P. is dropped and notice issued to respondent is discharged.

  
(Mukesh Kumar Gupta)  
Member (J)

  
(V.K. Majotra)  
Vice Chairman (A)

CC.